

(b) whether the Government of India have sent any communication to the Government of Pakistan in this respect;

(c) whether any reply has been received from the Pakistan Government; and

(d) if so, what is the reply?

The Deputy Minister of Planning (Shri S. N. Mishra) : (a) Under the agreement of May 4, 1948, the Government of Pakistan is required to pay, on account of canal water charges, such *ad hoc* sums as may be specified by the Prime Minister of India. A part of these sums relating to seigniorage charges and the interest on the capital cost of the Madhopur Headworks and carrier channels is disputed by Pakistan. The payment of disputed charges has been withheld by Pakistan since July, 1950.

(b) Yes, Sir.

(c) and (d). Only item replies have been received from the Government of Pakistan.

Shri Gidwani : May I know the total amount of dues now outstanding against Pakistan?

Shri S. N. Mishra : Under the head 'undisputed', the total amount due is Rs. 18,45,981. Under the head 'disputed' the amount due is Rs. 76,08,905.

Shri Gidwani : In case Pakistan does not pay the amount, what action do Government propose to take in the matter?

Shri S. N. Mishra : I do not think we can be so pessimistic or cynical about it. We hope to settle the account with them quite satisfactorily, although the time taken has been rather long—and we quite appreciate the anxiety and impatience of hon. Members in this regard.

Shri Gadgil : May I know whether the amount is the price to be paid for the water supplied? Will it not be worthwhile considering that if the price is not paid, the commodity can be withheld?

Shri S. N. Mishra : This is a suggestion. At the same time, it has an undercurrent of a typical sarcasm of which the hon. Member is certainly capable.

Mr. Speaker : The hon. Member is only asking why particular kinds of remedies may not be applied for recovering these dues? The hon. Member is entitled to ask why other methods should not be applied for recovering them.

Shri S. N. Mishra : We have not lost hope that the methods that we are pursuing at the moment would not succeed. So, why should we think of others.

Sardar Hukam Singh : What excuse has been advanced for the non-payment of the undisputed sum of Rs. 18 lakhs odd?

Shri S. N. Mishra : Up to the end of June 1956, they have already cleared the account. We do not think that there is any difficulty in that respect.

Sardar Hukam Singh : A sum of Rs. 18 lakhs odd has accumulated as undisputed amount of dues. That is admitted by Pakistan. Have the Pakistan Government given any excuse for non-payment of even this amount?

Shri S. N. Mishra : I think it might be only a procedural delay. Otherwise, there is no difficulty. One instalment that was payable by June last has already been paid, and I think the other instalment would be paid soon.

Dr. Taylor's Report on Community Projects

*199. **Shri Raghbir Sahai :** Will the Minister of Community Development be pleased to refer to the reply given to Starred Question No. 550 on the 28th November, 1956 in regard to the reactions of Government on Dr. Taylor's report and state: (a) whether any final decisions have been arrived at after studying the report;

(b) if so, what are they;

(c) whether any fresh instructions have been issued for carrying out development work;

(d) if so, whether a copy thereof will be laid on the Table of the Sabha; and

(e) whether as a result of this report any change is contemplated either in policy or its execution at any level of the development work in the country?

The Minister of Community Development (Shri S. K. Dey) : (a) and (b). The following procedure has been laid down in connection with action on Dr. Taylor's report:

(1) The main conclusions and recommendations contained in the report along with other Evaluation reports would be considered by the Development Committee of the Ministers as well as the Advisory Committee consisting of the Chief Secretary, Development Commissioner and Secretaries and Heads of Departments, in each State;

(2) Important points in the report should be taken up for discussion at inter-State seminars;

(3) State Governments should take action on specific points in respect of which further examination is not considered necessary.

(c) and (d). The report is under examination both by the State Governments and the Ministry of Community Development. Common measures agreed to between the Centre and the States will be incorporated as part of general instructions which will be issued after the Report has been fully processed along with other reports received during the year.

(e) No basic change in policy is visualised, but there will be some adjustment in emphasis on certain aspects of the programme.

Shri Raghbir Sahai : From the answer of the hon. Minister, it appears that due importance is being attached to the observations of Dr. Taylor. On page 20 of his report, Dr. Taylor says:

"I am inclined to believe that added official personnel, added official machinery and propaganda methods have not contributed to the use of sound community development or extension methods".

May I know whether this amounts to the conclusion that whatever we have spent so far on community development has been wasted?

Shri S. K. Dey : Democracy is a very slow process of development, as the hon. Member knows. It is very unfair to expect that perfection in community organisation shall be achieved overnight.

Dr. Ram Subhag Singh : Is it necessary to preach theory here? A clear reply should be given.

Shri Raghbir Sahai : I would like to draw the attention of the hon. Minister to another passage in the report of Dr. Taylor. On page 30, it is said :

"The job of social education organisers has not developed in full operation in the way it was originally delineated".

In the light of this observation, may I know what steps are proposed to be taken to make proper selection of these organisers and to give them proper training so as to make them useful?

Shri S. K. Dey : This is a new subject which has yet to develop to its fullest potential in India. Every effort is being made to improve the quality of training through the appointment of proper staff as also by the adjustment in the syllabus, in addition to adjustment in qualifications for recruitment.

Shri Raghbir Sahai : I will again draw his attention to the following remarks of Dr. Taylor:

"On the whole, it appears to me at the moment that the district office staff are the weakest link in the chain of the development programme".

If so, may I know from the hon. Minister what steps are being taken or are being proposed to be taken so as to remove this difficulty?

Shri S. K. Dey : It is difficult to build up technical experience overnight. Every effort is being made to strengthen the district organisation in all technical departments. But experience will grow with time and, therefore, the process will be slow.

Shri Thanu Pillai : The hon. Minister says that the democratic process is very slow. May I have from the hon. Minister a very liberal estimate of the amount of money that has so far been spent on community projects and has borne fruit, and also what amount has gone into waste?

Shri S. K. Dey : It is very difficult to estimate the percentage that has gone into waste. Every enterprise, whether commercial or otherwise, involves an element of waste, and there must have been some waste in the community development programme also. We are convinced that it has been as low as it possibly could be.

Shri Thanu Pillai : Have we got any machinery for estimating the results? If so, what is the result of that examination?

Shri S. K. Dey : There is the Evaluation Organisation working under the Planning Commission, which makes an independent assessment of the whole programme. There is also the Administrative Intelligence Section in the Ministry of Community Development which makes an independent observation based on reports received from States. The two results are checked. In addition, there are observations by supervisory officers from headquarters going down to the field.

Banihal Tunnel

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*1191. { Sardar Akarpuri:
Sardar Iqbal Singh:

Will the Minister of Transport be pleased to state:

(a) whether the boring of first tube of Banihal tunnel has been completed;